

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IVN.P(IBC)/10(CHE)/2024

PETITION NUMBER : CP(IB)/108(CHE)/2021

NAME OF THE APPLICANT : Fedral Bank Ltd

NAME OF THE RESPONDENT(S) : Manju R

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Rule 11 of
NCLT, 2016**

ORDER

Ld. Counsel Mr. Aneesh Gopi for the Petitioner. Ld. Counsel Mr. A.S. Sathish Kumar for the Respondent.

In this case, Physical copy is not available and the same is expected to be filed today.

Respondent Counsel sought 2 weeks time to file reply. Let the reply be served to the Petitioner.

List the Petition for hearing on **03.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk